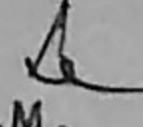
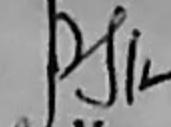


Date of Order	ORDER WITH	SIGNATURE	Office notes as to action (if any) taken on order
10/5/90	<p>Hon' Mr P.S. H.Mohd, A.M. <u>Hon' Mr J.P. Sharma, J.M.</u></p> <p>Sri D.P. Singh briefholder of counsel for the applicant is present. None is present for the respondents. Let counter be filed within 4 weeks to which the applicant may file rejoinder within 2 weeks thereafter and list this case before DR(J) on 16-8-90 for fixing a date for orders/hearing as the case may be according to its serial number.</p>	 J.M. (sns)	 A.M.
16-8-90	<p><u>DR</u> Despite of opportunity and time granted by court, respds have not filed reply. The case is of the year 1984, list the case before court for orders on 13-9-90 as prayed by the applicants' counsel</p>	 DR(J)	